

Annexure-1

Name of the Corporate Debtor: U P BONE MILLS PRIVATE LIMITED ; Date of Commencement of CIRP: 26.10.2023; List as on : 04.11.2024

| Sl No. | Name of Creditor | Date of Claim received | | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of Claim under Verification | Remarks, if any |
|--------|------------------|------------------------|----------------|--------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount Claimed | | | | | | | | | | | |
| | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | |
| | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | |
| | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | |
| | | | | | | | | | | | | | | |
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Note : List of creditors is subject to revision/further verification on subsequent receipt of further information/ details/records

